

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2180
ANSWERED ON:07.12.2005
GUIDELINES FOR APPOINTMENT OF STAFF IN MEDICAL COLLEGES
Jalappa Shri R.L.;Satpathy Shri Tathagata

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details of the guidelines for appointment of teaching and non-teaching staff in the Medical Colleges in the country;
- (b) whether the Union Government has received any recommendation from the Medical Council of India (MCI) for the appointment/reduction of Staff in the Medical Colleges ;
- (c) if so, the details thereof;
- (d) whether the Government proposes to take action on the said recommendations of the MCI; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (e): The minimum requirement of staff(Teaching and Technical both) in the medical colleges having annual intake of 50,100,150 MBBS admissions are regulated by the Medical Council of India's `Minimum requirements for 50 MBBS Admissions annually Regulations, 1999` and `Minimum requirements for 100 MBBS Admissions annually Regulations, 1999` and `Minimum requirements for 150 MBBS Admissions annually Regulations, 1999` respectively. The Ministry has received proposals from Medical Council of India for amending these regulations. The matter is under consideration in consultation with various stakeholders.